

(iii) These reductions will bring down the US and Russian strategic arsenals from its present levels to approximately one-third.

Inauguration of Telephone Exchanges and Post Offices

3739. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have issued any instructions to the Telecom and Postal authorities regarding inauguration of the telephone exchanges and post offices;

(b) whether both the Department have been advised to seek prior permission of his Ministry in this regard; and

(c) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c). Yes, Sir. Both the Departments have been advised to ascertain the convenience of Minister of State (c), Central Ministers from the concerned State or the State Chief Minister/of local Minister in consultation with the local M.P. In case of delay, technical cut over will be done without any formal function.

Documentary Film on Sather Mulher Fort in Nasik

3740. SHRI BAPU HARI CHAURE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government of Maharashtra has urged the Union Government to produce a documentary film on the historical Sather Mulher fort in Nasik district, Maharashtra; and

(b) if so, the reaction of the Government

thereto?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) No, Sir.

(b) Question does not arise.

Agreement with Tajikistan

3741. SHRI D. VENKATESHWAR RAO:
SHRI SIMON MARANDI:
SHRI YASHWANTRAO PATIL:
SHRI SHIBU SOREN:
SHRI MANORANJAN BHAKTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister of Tajikistan visited India recently;

(b) whether some agreements were signed during the visit;

(c) if so, the salient features and the follow up action taken by the Government thereon; and

(d) the further steps taken/proposed to be taken by the Government to increase the level of bilateral cooperation with that country?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (d). Mr. Ahdumalik Abdullojonov, Chairman of the Council of Ministers, Government of Tajikistan visited India from 14-18 February, 1993. The following documents were signed during his visit:

(1) Declaration on principles and directions of cooperation between the Republic

of India and the Republic of Tajikistan.

(2) Protocol on cooperation between the Ministry of External Affairs of the Republic of India and the Ministry of Foreign Affairs of the Republic of Tajikistan.

(3) Agreement between the Government of the Republic of India and the Government of the Republic of Tajikistan on trade and economic cooperation.

(4) Agreement on Economic and Technical cooperation between the Government of the Republic of India and the Government of the Republic of Tajikistan.

(5) Agreement between the Government of the Republic of India and the Government of the Republic of Tajikistan on cooperation in the Spheres of Culture, Arts, Education, Science, Mass Media (Including Cinematography) and Sports.

(6) Agreement on cooperation between the Commercial Bank for Foreign Economic activity of the republic of Tajikistan (Tajikvnesh -Econombank) and the State Bank of India.

These documents came into effect from the date of their signature (15th February, 1993). Detailed proposals for their implementation are being formulated by the concerned Indian and Tajik authorities.

An Indian diplomatic Mission will be opened in Dusham be, the capital of Tajikistan. This would facilitate interaction between the two countries and the promotion of bilateral trade, cultural ties, tourism, and the training of personnel in various fields.

Security Norms at Airports

3742. SHRI RAM NAIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned security norms violated appeared in the Hindustan Times dated November 17, 1992;

(b) if so, the facts thereof; and

(c) the steps proposed to be taken to ensure strict observance of security norms at the airports?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No such report has appeared in the Hindustan Times dated November 17, 1992.

(b) Does not arise.

(c) Adequate measures exist to ensure observance of security at airports.

Talcher Thermal Plant

3743. DR. KRUPASINDHU BHOI: Will the Minister of POWER be pleased to state:

(a) whether an American company is keen to set up a 200 MW of thermal power plant at Talcher in Orissa;

(b) if so, the details thereof;

(c) the estimated cost of the project;

(d) the present position with regard to setting up of the plant; and

(e) the steps being taken to commission it within the target date?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) to (e). Spectrum Technologies Inc. (NRI-USA) in collaboration with CMS Gen-